

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 13.09.2022

Misc. Application No. 279 of 2022
And
Misc. Application No. 282 of 2022
And
Appeal No. 48 of 2022

Sanjay Jethalal Soni & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nishant Upadhyay, Advocate with Ms. Jyoti Pandey,
Advocate i/b Lexkare Legal for the Appellants.

Mr. Nishit Dhruva, Advocate with Mr. Ravishekhar Pandey and
Ms. Shefali Shankar i/b MDP & Partners for the Respondent.

ORDER:

1. Adjourned on the request of the appellants. List on
October 21, 2022.

2. This order will be digitally signed by the Private Secretary
on behalf of the bench and all concerned parties are directed to
act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

13.09.2022
PK